

# RESUMÉ OF WORK DONE BY LOK SABHA

(SIXTH LOK SABHA--EIGHTH SESSION)

*(9th July to 16th July, 1979)*



LOK SABHA SECRETARIAT  
NEW DELHI

*August, 1979/Sravana, 1901 (Saka)*

## P R E F A C E

This publication contains a brief resumé of work done by Lok Sabha during the Eighth Session of Sixth Lok Sabha, 1979.

NEW DELHI;  
August 13, 1979

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Sravana 22, 1901 (Saka)

AVTAR, SINGH RIKHY,  
Secretary.

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**RESUMÉ OF WORK DONE BY LOK SABHA DURING THE EIGHTH  
SESSION OF SIXTH LOK SABHA—JULY, 1979**

**1. DURATION OF SESSION**

Date of commencement . . . . .	9th July, 1979
Date of adjournment <i>sine die</i> . . . . .	16th July, 1979
Date of prorogation . . . . .	3rd August, 1979
Number of days of sittings . . . . .	6
Number of hours of sittings . . . . .	26 hours and 20 minutes

**2. ADJOURNMENT MOTION**

**Admitted and discussed**

Subject	Name of Member	Date when admitted	Date when discussed	Decision of the House	Time taken
Failure to handle the problems and demands of the CRP and CISF personnel intime and effectively.	Shri Samar Mukherjee	9-7-79	9-7-79	Negatived	H. M. 3— 49

3. BILLS

(i) GOVERNMENT BILLS

Sl. No.	Title of the Bill	Date of introduction	Date of laying on the Table (in case of Bills passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of amendments tabled	No. of amendments carried	Progress/Remarks
1	2	3	4	5	6	7	8	9
					H. M			
1.	The Lok Pal Bill, 1977, as reported by Joint Committee.	28-7-77 (Earlier Session)		9-7-79/10-7-79 (Further consideration and passing)	5 51	194	..	Discussion on motion for consideration not concluded.
2.	The Multi-State Cooperative Societies Bill, 1977.	8-12-77 (Earlier Session)		11-7-79 (Motion for further extension of time for presentation of the Report of the Joint Committee).	0 03			A Motion for further extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of Winter Session (1979) adopted.
3.	The Union Duties of Excise (Electricity) Distribution Bill, 1979.	11-7-79			0 02	..	..	..
4.	The Prasar Bharati (Broadcasting Corporation of India) Bill, 1979.	16-5-79 (Earlier Session)		12-7-79 (Motion for extension of time for presentation of the Report of the Joint Committee)	0 02	..	..	A motion for extension of time for presentation of the Report of the Joint Committee upto the last day of the first week of the Winter Session (1979) adopted.

## SUMMARY

1. Bills pending at the end of the last Session . . . . .	42
2. Bills introduced . . . . .	1
3. Bills opposed at introduction stage . . . . .	Nil
4. Bills passed by Rajya Sabha and laid on the Table . . . . .	Nil
5. Bills returned by Rajya Sabha with amendments/recommendations and laid on the Table . . . . .	Nil
6. Bills passed . . . . .	Nil
7. Bills negatived . . . . .	Nil
8. Bills withdrawn . . . . .	Nil
9. Bills part-discussed . . . . .	1
10. Motions for adjournment of debates on Bill adopted . . . . .	Nil
11. Bills referred to Select Committee . . . . .	Nil
12. Bills referred to Joint Committee . . . . .	Nil
13. Bills originating in and referred to Joint Committee by Rajya Sabha in respect of which motions for concurrence were adopted by Lok Sabha . . . . .	Nil
14. Bills pending at the end of the session <i>vide</i> para No. 1526 of Lok Sabha Bulletin-Part II, dated the 6th August, 1979. . . . .	43

(ii) PUVATA MANANAS' BILLS

Sr. No.	Name of the Bill and Member-in-Charge	Date of introduction	Date of laying on the Table (in case of Bill passed by Rajya Sabha)	Date of discussion in Lok Sabha	Time taken	No. of Amendments tabled	No. of Amendments carried	Progress/Remarks
--- NIL ---								
SUMMARY								
1.	Bills pending at the end of the last session	..	..	..	338			
2.	Bills introduced	..	..	..	NIL			
3.	Bills, as passed by Rajya Sabha, laid on the Table	..	..	..	NIL			
4.	Bills withdrawn	..	..	..	NIL			
5.	Bills Negatived	..	..	..	NIL			
6.	Bills removed from the Register of pending Bills	..	..	..	16			
7.	Bills circulated for eliciting opinion	..	..	..	NIL			
8.	Debate adjourned	..	..	..	NIL			
9.	Part-discussed	..	..	..	NIL			
10.	Bills pending at the end of the session vide para No. 1597 of Bulletin—Part II, dated the 6th August, 1979.	..	..	..	217			

#### 4. CALLING ATTENTION STATEMENT

Brief subject	Name of the Member who called attention	Name of the Minister Date of statement	Time taken
Reported serious political crisis developing in Mizoram and the decision of the Government to ban Mizo National Front and arrest its leaders.	Shri Vayalar Ravi	Shri H.M. Patel 10-7-79	H.M. 0 —42

#### 5. DIVISIONS

No. of Divisions held . . . . . 1



6, MOTION

Motion of No-Confidence in the Council of Ministers

Brief Subject	Under Rule	Member	Date on which leave of the House asked for	Whether leave was granted by the House	Date of Discussion	Time taken	Decision of the House
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Want of Confidence in the Council of Ministers	198	Shri Y. B. Chavan	10-7-1979	Leave granted	11-7-79	9-13	On 16-7-79, Secretary laid on table a copy each of the following papers :
					12-7-79		

H. M.

(1) Letter dated 15-7-79 from the Prime Minister to the President tendering his own resignation and that of his Council of Ministers ;

(2) Letter dated 15-7-79 from the President to the Prime Minister accepting his resignation and resignations of his colleagues from the Council of Ministers and requesting him to continue in Office till a new Government is formed. Thereafter, the House adjourned *intra die*. The House was prorogued on 3-8-79.

**7. OATH OR AFFIRMATION**

Sl. No.	Name	Constituency	State	Language of oath	Date
1.	Shri Ravinandan Singh	Sidhi	Madhya Pradesh	Hindi (oath)	9-7-79
2.	Shri S. Singaravardivel	Thanjavur	Tamil Nadu	Tamil (oath)	9-7-79
3.	Shri K. Murugaiyan	Nagapattinam	Tamil Nadu	Tamil (oath)	9-7-79

**8. OBITUARY REFERENCES**

Sl. No.	Name & particulars of Membership	Date of death	Date on which reference made	Time taken	Remarks
1.	Shri K. Raghuramaiah, sitting Member of Lok Sabha.	5-6-79	9-7-79	} H.M.    } 0-07	
2.	Shri Annasaheb Magar, sitting Member of Lok Sabha.	25-6-79	9-7-79		
3.	Shri B.S. Murthy, Member of First, Second, Third, Fourth and Fifth Lok Sabha.	22-5-79	9-7-79		
4.	Shrimati Sangam Laxmibai, Member of the Second, Third and Fourth Lok Sabha.	3-6-79	9-7-79		
5.	Shri Joachim Alva, Member of the Provisional Parliament and First, Second and Third Lok Sabha.	25-6-79	9-7-79		

**9. PANEL OF CHAIRMEN**

Sl. No.	Members nominated	Date of nomination
1.	Shri B.P. Kadam	} 9-7-79
2.	Shrimati Parvathi Krishnan	
3.	Dr. V.A. Seyid Muhammad	
4.	Shri Jagannath Sharma	
5.	Shri N.K. Shejwalkar	
6.	Shri M. Satyanarayan Rao	

**10. PAPERS LAID ON THE TABLE**

(i) By Government	87
(ii) By Private Members	Nil

### 11. PRIVILEGE MATTERS

S. No.	Brief Subject	Name of the Member who raised the matter	Date on which matter brought before the House	Time taken	Decision of the House
1	Certain remarks made by Shri J.R.D. Tata, former Chairman, Air-India, in a press interview to the PTI as reported in the newspapers on 20-5-79 about the Committee on Public Undertakings of Lok Sabha.	Shri Mohd. Shafi Qureshi Shri Vayalar Ravi Shri Jyotirmoy Bose Shri Arjun Singh Bhadhoria and others.	9-7-1979	H. M. 0 05	On 9-7-79, the Speaker referred the matter to the Committee of Privileges in the House.
2	Alleged malicious report to malign the Committee on Public Undertakings and Parliament in the <i>India Today</i> , dated May 16-31, 1979.	Shri Vayalar Ravi	9-7-1979	0 02	On 9-7-1979, the Speaker referred the matter to the Committee of Privileges in the House.

12. QUESTIONS

(i) STARRED

Number of Questions put down in Question Lists for Oral Answers	#100
Number of Questions Orally answered . . . . .	24

(ii) UNSTARRED

Number of Questions put down in Question Lists for written answers and written answers furnished . . . . .	**956
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(iii) SHORT NOTICE

Number of Questions put down in Short Notice Question Lists . . .	—
Number of Questions orally answered . . . . .	—

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\* Includes 3 Starred Questions withdrawn by the Members/deleted from the Lists/  
transferred from one Ministry to another.

\*\*Includes 12 Unstarred Questions withdrawn by the Members/deleted from the Lists/  
transferred from one Ministry to another.

## (iv) HALF-AN-HOUR DISCUSSION ARISING OUT OF ANSWERS TO QUESTIONS

Brief Subject	Name of the Member who raised the discussion	Date	Ministry	Time Taken
Premature collapse of Chambal Bridge	Shri Shambhu Nath Chaturvedi	11-7-79	Works and Housing and Supply and Rehabilitation.	0 44 H. M.

  

13. RESOLUTIONS						
Private Members' Resolutions						
S. No.	Brief Subject	Name of the Member who moved	Date(s) of moving and discussion	Time taken	Ministry concerned	Remarks

—NIL—

14. SPEAKER

Announcement<sup>1</sup>

Sl. No.	Subject	Date
1	Recognition of Shri Y. B. Chavan as the Leader of the Opposition in Lok Sabha . . . . .	10-7-79
2	Recommendations made at the meeting the Speaker had with Leaders of Parties and Groups on the 10th July, 1979 (i) Allotment of 15 hours for discussion on the Motion of No-confidence in the Council of Ministers, (ii) Taking up of the No-confidence Motion immediately after Question Hour on Wednesday, the 11th July, 1979, (iii) lunch hour would continue to be observed during the days of discussion on the motion, (iv) Adjournment of the House at the scheduled hour at 6 P.M. and (v) Dispensing with the Calling Attention and Short Notice questions during the days of discussion on the motion. . . . .	11-7-79
3	Adjournment of the House at 11-16 A.M.* for half-an-hour on 13-7-79	13-7-79

15. STATEMENTS

(i) SUO-MOTO STATEMENT MADE/LAID BY  
MINISTERS UNDER RULE 372

Sl.No.	Subject	Name of Minister	Date	Time Taken
				H. M.
1	Cyclone in Andhra Pradesh and Tamil Nadu and the relief measures taken.	Shri Surjit Singh Barnala	9-7-79	0-07
2	Visit of the Prime Minister to the USSR and some East European countries.	Shri Morarji R. Desai	9-7-79	0-07
3	Latest information about Skylab .	Shri Morarji R. Desai	11-7-79	0-01
4	Disruption in the drinking water supply in most parts of Delhi and New Delhi.	Shri Sikandar Bakht	12-7-79	0-02
5	Disruption in the drinking water supply in Delhi and New Delhi.	Shri Sikandar Bakht	13-7-79	0-16

\*Some points were raised regarding disruption in the drinking water supply in Delhi and New Delhi and the House was adjourned at 12-05 P.M. for the day.

## (ii) MATTERS UNDER RULE 377

Sl. No.	Subject	Name of Member who raised the matter	Minister who made the statement	Date	Time taken
1	2	3	4	5	6
					H. M.
1.	Reported shortage of postal stationery and stamps in Agra district and refusal by banks in Agra to accept currency notes of lower denominations causing inconvenience to the public.	Shri Shambhu Nath Chaturvedi	..	9-7-79	0-02
2.	Famine conditions in rural areas of the country because of delay of monsoon.	Shri Keshavrao Dhondge	..	9-7-79	0-02
3.	Need to establish paper industries in certain parts of Uttar Pradesh.	Shri Surendra Bikram	..	10-7-79	0-02
4.	Reported panic among the people due to possibility of Skylab fall-out.	Prof. Samar Guha	..	10-7-79	0-02
5.	Lock-out by the management of M/a. Bennet Coleman and Company, publishers of Times of India publications.	Shri Jyotirmoy Bosu	..	10-7-79	0-02
6.	National Instruments Limited Calcutta.	Shri Sougata Roy	..	10-7-79	0-02
7.	Reported failure of air traffic control at Nagpur airport.	Shri C. N. Visvanathan	..	10-7-79	0-01
8.	Reported possibility of strike by the workers of Mills under the National Textile Corporation at Indore and other places in Madhya Pradesh.	Shri Kalyan Jain	..	10-7-79	0-01
9.	Reported removal of names from the Voters' List in the Mangaldoi Constituency in Assam.	Shri Ahmed Hussain	..	10-7-79	0-01

16. STATEMENT SHOWING TIME TAKEN ON VARIOUS KINDS OF BUSINESS

Business	Time Taken	Percentage to the total time taken
	H. M.	
ADJOURNMENT MOTIONS	3 49	14.5
BILLS		
Government Bills . . . . .	5 58	22.6
CALLING ATTENTION NOTICES (Rule 197) . . . . .	0 42	2.6
DISCUSSIONS		
Half-an-Hour Discussion (Rule 35)	0 44	2.8
MATTERS UNDER RULE 377 . . . . .	0 14	0.9
MOTIONS		
No-confidence Motion . . . . .	9 13	35.0
QUESTIONS . . . . .	3 45	14.3
STATEMENTS (Rule 372) . . . . .	0 33	2.1
OTHER MATTERS, such as Oath or Affirmation, Papers laid on the Table, Obituary References, Privilege Issues, Points of Orders	1 22	5.2
<b>TOTAL</b>	<b>26 20</b>	<b>100.0</b>